

**Central Administrative Tribunal
Principal Bench**

**CP No.18/2016 in OA No.1994/2015
and MA No.3484/2016**

New Delhi, this the 27th day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Ashwani Kumar, Aged about 38 years
Son/Daughter of Manmohan Singh
R/o B-9/127, Panchwati, Palam Delhi, Cantt-10
Serving at PCDA, 'D' Block, K. Kamraj Marg
New Delhi-110011 as AAO.
2. Prasanta Kumar Mahatma, aged about 45 years;
son/daughter of Beni Madhab Mahatma; resident
of WZ-230, Gali No 5, Sadh Nagar, Palam Colony,
Palam. N. delhi; serving at PCDA, 'G' Block, K.
Kamraj Marg, New Delhi-110011; as AAO
3. Biswarup Shibdas Ghatak, aged about 54 years;
son/daughter of Shibdas Ghatak; resident of 38,
Sec 12, Type IV, Mix Type, RK Puram, New Delhi;
serving at PCDA, 'G' Block, K. Kamraj Marg, New
Delhi-110011; as SAO
4. Sanjeev Misra, aged about 41 years; son/daughter
of Late K.D. Misra; resident of 23/698, 1st floor,
DDA Flats, Madangir, New Delhi-110017; serving
at PCDA, 'G' Block, K. Kamraj Marg, New Delhi-
110011; as AAO
5. Ashok Kumar, aged about 37 years; son/daughter
of K P Sahu; resident of B-66, Panchwati, Palam
Delhi Cantt 10; serving at IFA (R&D), DRDO
Bhawan, N. delhi-11; as AAO
6. Bedanand Arya, aged about 36 years;
son/daughter of Umashankar Prasad; resident of
G4/A138 Ext II, Shalimar Garden, Sahibabad;
serving at IFA (R&D), DRDO Bhawan, N. delhi-11;
as AAO

7. Vikram Singh Dasila, aged about 39 years; son/daughter of Pooran Singh Dasila; resident of C16-17/t-7, Shalimar Garden Extn II, Sahibabad Ghaziabad; serving at IFA (R&D), DRDO Bhawan, N. Delhi-11; as AAO
8. Balramjee Singh, aged about 39 years; son/daughter of Baleshwar Singh; resident of L-46, Laxmi Nagar, Delhi-92; serving at DDO, CASH, SENA BHAWAN, New Delhi; as AAO
9. Santosh Kumar, aged about 34 years; son/daughter of Mahak Chand; resident of B-1/11, Lekha Nagar, Roorkee Road, Meerut Cantt.; serving at PCDA, 'G' Block, K. Kamraj Marg, New Delhi-110011; as SO(A)
10. Gurudayal Singh, aged about 40 years; son/daughter of Sikandar Singh; resident of Flat no. 378, Room No. 2, near MCD School, Mandawali, N. Delhi; serving at PCDA, 'G' Block, K. Kamraj Marg, New Delhi-110011; as AAO
11. Basudeb Roy, aged about 42 years; son/daughter of Narahari Roy; resident of WZ-1661/A, Gali no 1, Sadh Nagar, Palam Colony, N. Delhi-45; serving at PCDA, 'G' Block, K. Kamraj Marg, New Delhi-110011; as AAO
12. Sanjay Sharma, aged about 44 years; son/daughter of Late S.N. Sharma; resident of 569, Pushp Vihar Sec-7, New Delhi-17; serving at PCDA, 'G' Block, K. Kamraj Marg, New Delhi-110011; as AAO
13. Krishan Lal, aged about 48 years; son/daughter of L. Pritam Lal; resident of H.No. 5567/1, MHL, Manimajra, Chandigarh; serving at PCDA, 'G' Block, K. Kamraj Marg, New Delhi-110011; as AO
14. P.K. Prabhakar, aged about 45 years; son/daughter of Pitamber Giri; resident of M-212, 2nd floor, Lado Sarai, New Delhi-110030; serving at PCDA, 'G' Block, K. Kamraj Marg, New Delhi-110011; as AAO

15. N P Singh, aged about 53 years; son/daughter of Late Hira Singh; resident of B353, Sarojini Nagar, New Delhi; serving at PIFA (N), 'A' Block hutment, N. delhi-11; as AAO

Vs.

1. Smt. Shobhana Joshi, Controller General Controller General of Defence Accounts Ulan Batar Road, Palam, Delhi Cantt, Delhi-110010.
2. Sh. S.S. Mohanty Financial Advisor (Defence Services), Ministry of Defence (Finance) South Block, New Delhi.
3. Sh. Sanjay Kothari, Secretary, Union of India Department of Personnel & Training, Ministry of Personnel, Public Grievances and Pension, North Block, New Delhi. ..Respondents

(By Advocate: Shri Hanu Bhaskar)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This contempt case is filed alleging that the respondents did not implement the Order dated 29.05.2015 in OA No.1994/2015. The case has undergone several adjournments. The respondents filed a counter affidavit stating that the Order has since been implemented in the form of passing of order dated 12.04.2016. It is further stated that the actual adjudication has taken place in OA Nos.966 and

967/2009 before the Madras Bench of the Tribunal, which, in turn, led to filing of SLP and as of now the Review Petition is pending before the Hon'ble Supreme Court in respect of that case.

2. We have heard Shri Ajesh Luthra, learned counsel for the applicants and Shri Hanu Bhaskar, learned counsel for the respondents.

3. Two developments have taken place in this case. First is that in compliance of the Order in the OA, the respondents passed an order dated 12.04.2016. Secondly, the very foundation for the relief granted in the OA, being the order passed by the Hon'ble Supreme Court in SLP, is said to be under Review.

4. In this view of the matter, we close the contempt case leaving it open to the applicants to pursue their remedies depending upon the outcome of the Review Petition, pending before the Hon'ble Supreme Court. MA No.3484/2016 also stands disposed of.

(Pradeep Kumar) (Justice L. Narasimha Reddy)
Member(A) Chairman

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